



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 4th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 8 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
31	WA/285/2023 CAVT. NO.07652/023, B/O, CAVT./765/2023	BIKASH SARMA Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, RMSA GA, ASSAM MR B KAUSHIK DY.S.G.I. FOR CAVEATOR
	WITH I.A.(Civil)/2213/2023 in WA/285/2023	BIKASH SARMA Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, RMSA GA, ASSAM MR B KAUSHIK DY.S.G.I. FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 04/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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23)	MR D K DAS	04-08-2023	To	07-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1-52), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
54	Review.Pet./85/2017 WITH WP(C)/2202/2015(D/O), FIXED	AFJAL HUSSAIN MAZUMDER and 3 ORS Versus THE UNION OF INDIA and 6 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	C.G.C. MRS.R DEVI ASSTT.S.G.I.
MOTION				
55	WP(C)/3752/2023 FIXED	GADADHAR DAS AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, BTC
56	WP(C)/4076/2023 FIXED	GADADHAR DAS AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA	SC, SEC. EDU.
57	WP(C)/4403/2023 FIXED	ABDUL RAZZAK SIDDIQUE Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
58	WP(C)/4467/2023 B/O	NIYAJ UDDIN AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	SC, ELEM. EDU
ADMISSION				

59	WP(C)/888/2023 B/O	SABITA BALA ROY Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD	SC, SEC. EDU. MR. SURAJIT DAS (r-6) MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR A W AMAN (r-6) MR. M BORAH MS SURAYA RAHMAN MR SARFRAZ NAWAZ (r-6) MR. A KHOUND MS B BORA MR A TALUKDAR MR S A BARBHUYAN (r-6) MR S T ADNAN (r-6) MR J DAS MR R SONOWAL SC, BTC
60	WP(C)/3894/2023 FIXED	ABDUL RAZZAK SIDDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. R A CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W

ORDERS

61	I.A.(Civil)/2082/2023 WITH WP(C)/6328/2018 (D/O), WITH WP(C)/4731/2015(D/O) FIXED in WP(C)/6328/2018	X Versus IN RE- THE STATE OF ASSAM AND 3 ORS.	MR H K DAS SC, GHC
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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II, III, IV AND V]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 17-07-2023 TO 01-09-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 53-121), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
59	WP(C)/2192/2021 FIXED	CHANDRAMA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS R BORUAH	MR M H AHMED (r-6) GA, ASSAM I AMIN (r-6) MS. N SULTANA (R NO.6)
ORDERS				
60	I.A.(Civil)/2195/2023 B/O, CONNECTED TO ITEM NO. 5 (FIVE) IN THE DAILY CAUSE LIST in WP(C)/4085/2023	MAINUL HOQUE CHOUDHURY AND ANR. Versus AJIT KR. DAS AND 5 ORS.	MR DEBA SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
61	WITH I.A.(Civil)/2200/2023 B/O, CONNECTED TO ITEM NO. 6 (SIX) IN THE DAILY CAUSE LIST	MAINUL HOQUE CHOUDHURY AND ANR. Versus PRANJAL GOSWAMI	MR DEBA SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
62	WITH I.A.(Civil)/2202/2023 B/O, CONNECTED TO ITEM NO. 10 (TEN) IN THE DAILY CAUSE LIST	MAINUL HOQUE CHOUDHURY AND ANR. Versus RANJIT KUMAR HALOI AND 5 ORS.	MR DEBA SARMAH MS N SHYAM	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE SC, AGRI. DEPARTMENT
63	WITH I.A.(Civil)/2206/2023 B/O, CONNECTED TO ITEM NO. 4 (FOUR) IN THE DAILY CAUSE LIST	MAINUL HQQUE CHOUDHURY AND ANR. Versus PRBAN CHANDRA SAHARIA AND 5 ORS.	MR DEBA SARMAH MS N SHYAM	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
64	WITH I.A.(Civil)/2207/2023 B/O, CONNECTED TO ITEM NO. 8 (EIGHT) IN THE DAILY CAUSE LIST	MAINUL HOQUE CHOUDHURY AND ANR. Versus SARBANANDA INJAL AND 5 ORS.	MR DEBA SARMAH MS N SHYAM	SC, AG (A AND E) MR. R MAZUMDAR SC, FINANCE SC, AGRI. DEPARTMENT

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1-45), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
60	WP(C)/5728/2022 B/O	BAPAN PAUL Versus THE STATE OF ASSAM AND 9 ORS	MS. G BORAH	GA, ASSAM MS. K YADAV (r-3,6) MS. M BHATTACHARJEE (r-3,6) MR. R L YADAV (r-3,6)
61	WP(C)/1731/2023 B/O	M/S URVASI CINEMA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR A KALITA MR K TALUKDAR MR. I DAS MS S SHARMA	S ALI (R-2) MR. R BARUAH (R-2) MR. A IKBAL (R-2) MS. M NATH (R-2) SC, WAKFS
<u>ORDERS</u>				
62	I.A.(Civil)/2196/2023 B/O in WP(C)/2009/2023	SARAIGHAT HOSPITAL PVT. LTD. AND 4 ORS Versus JM FINANCIAL ASSET RECONSTRUCTION COMPANY LTD. AND 2 ORS	MR. R B PHOOKAN (R-3,4,5,6,7) R SARMAH R SARMAH MR K J HAZARIKA (R-3,4,5,6,7)	SC, AG (A AND E) GA, ASSAM MR. H DAS SC, FINANCE MR. D K NATH
WITH				
	WP(C)/2009/2023	JM FINANCIAL ASSET RECONSTRUCTION COMPANY LTD. Versus STATE OF ASSAM AND 7 ORS.	MR. B SHARMA MR. H DAS MR. D K NATH	GA, ASSAM MR. R B PHOOKAN (R-3,4,5,6,7) R SARMAH(R-3,4,5,6,7) MR K J HAZARIKA (R-3,4,5,6,7)

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING
OF THE SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3308/2022 PART-HEARD, FIXED	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST
BAIL HEARING (BA)				
2	Bail Appln./2496/2023 BA 2779/2022(D/O), WITH LCR AND CASE DIARY, FIXED	MD. ELIYAS RAHMAN @ ELIYAS RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR MS S PATAR	PP, ASSAM
3	Bail Appln./2621/2023 BA 2744/2022(D/O), WITH LCR, FIXED	MIZANUR RAHMAN Versus THE STATE OF ASSAM	SK ABDULLAH MR. N UDDIN	PP, ASSAM
4	Bail Appln./2622/2023 BA 3409/2022(D/O), WITH LCR, FIXED	SURAJ SEN @ CHOTU Versus THE STATE OF ASSAM	MR. A K SHARMA MR R KASHYAP MR. A AHAD	PP, ASSAM
ORDERS				
5	I.A.(Civil)/2097/2023 WP(C) 3755/2023(D/O), FIXED in WP(C)/3755/2023	JOGENDRA NATH KALITA, Versus THE STATE OF ASSAM AND 4 ORS	MR G CHOUDHURY MS M N KONYAK	GA, ASSAM SC, PWD

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
55	WP(C)/7600/2022 CAVT. NO.13512/022, WP(C) 3720/2020, WP(C) 4327/2020, WP(C) 4269/2020, REV.PET. 97/2022, REV.PET. 110/2022, WA 24/2021(ALL D/O), FIXED	BINOD KARMAKAR AND 193 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA M R Sharma	SC, ELEM. EDU MR. M HUSSAIN MR. S ROY MR. M H LASKAR MS. L WAJEEDA MR M A BARBHUIYA FOR CAVEATOR
MOTION				
56	CRP(IO)/246/2023 FIXED	LOKHESWAR BARUAH Versus RAJESH KUMAR JALAN	S ALI MEHDI ALAM MR. R BARUAH MR. A IKBAL MS. M NATH	
ADMISSION				
57	FAO/46/2023 B/O WITH I.A.(Civil)/2197/2023 in FAO/46/2023	DHANJIT DAS AND ANR. Versus DWIJENDRA NATH DAS AND 2 ORS. DHANJIT DAS AND ANR. Versus DWIJENDRA NATH DAS AND 2 ORS.	MR R SENSUA MR R SENSUA	

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
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21)	MR. A M DUTTA	07-08-2023	To	09-08-2023
22)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
23)	MR D K DAS	04-08-2023	To	07-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,4th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 46-94), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	WP(C)/4370/2023 FIXED	PRABHU AGARWALLA CONSTRUCTION PVT LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	MR. S S ROY DY.S.G.I.
ADMISSION				
52	WP(C)/3972/2023 CAVT. NO.07032/023, FIXED, WITH CAVT. NO. 703/2023	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM R SARMA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 61-113), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
51	WP(C)/4331/2023 FIXED	JOY PROKASH BASUMATARY AND 21 ORS Versus THE STATE OF ASSAM AND 23 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WPT AND BC SC, BTC SC, FINANCE DEPTT.
52	WP(C)/4342/2023 FIXED	NIDARSHANA NEELAM Versus THE STATE OF ASSAM AND 4 ORS	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, APSC
<u>ORDERS</u>				
53	Cont.Cas(C)/468/2019 FIXED	PRABIN DEKA Versus ANAND PRAKASH TEWARI, IPS	MR. K SINGHA MRS. P BARUAH	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS
54	WP(C)/1364/2023 B/O	DEBAJIT NATH Versus THE STATE OF ASSAM AND 15 ORS	MR R S CHAUHAN MR D SHARMA MR. M KALITA	GA, ASSAM SC, G U
55	WITH WP(C)/1366/2023	NIPUL KALITA Versus THE STATE OF ASSAM AND 13 ORS	MR R S CHAUHAN MR D SHARMA MR. M KALITA	GA, ASSAM SC, G U
<u>HEARING</u>				
56	WP(C)/1157/2012 FIXED	DR. T.R.BARBORH Versus STATE OF ASSAM and ORS.	MR.U K NAIR MS.S SULTANA MR.J HUDA	SC, HEALTH & F W SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(CRP(I/O),CRP
AND MFA) AND CIVIL BENCH(SAO AND FAO)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
53	MACApp./252/2017 P/H, WITH LCR, B/O	M/S ORIENTAL INSURANCE CO. LTD. Versus SMTI TARMAI BORAH and 4 ORS,	MR. R C PAUL MR.A AHMED MS L DAS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.N BEGUM
	WITH I.A.(Civil)/524/2023 in MACApp./252/2017	M/S ORIENTAL INSURANCE CO. LTD. Versus SMTI TARMAI BORAH AND 4 ORS	MR. R C PAUL	MS. R CHOUDHURY
	WITH I.A.(Civil)/1201/2023 in MACApp./252/2017	M/S ORIENTAL INSURANCE CO. LTD. Versus SMTI TARMAI BORAH and 4 ORS.	MR. R C PAUL	MS. R CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/1454/2023	GAYATRI SAIKIA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
2	AB/2640/2023	HAFIJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
<u>BAIL HEARING</u>				
3	AB/2107/2023 FIXED	ARIJIT SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR S HOQUE MR. S RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 94-140), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
62	WP(C)/3941/2021 FIXED	M/S GREENLEAF ENTERPRISES AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	GA, ASSAM MRS. A GAYAN (R5) MR. D NATH (SR. GA, ASSAM,R-6) SC, AGRI. DEPARTMENT SC, GMC

LEAVE NOTE OF ADVOCATES FOR 04/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
53	AB/2648/2023 FIXED	MANZEET THAKURIA @ MAHENDRA DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
54	AB/2676/2023 FIXED	RAFIQUL ISLAM @ RAFIUL AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
55	Bail Appln./2398/2023 FIXED	OFIZ ALI @ RAHID ZAMAL AND 2 ORS. Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
56	Bail Appln./2458/2023 FIXED	MWIKHWAM SWARGIARY AND 2 ORS. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI R BARMAN	PP, ASSAM
57	Bail Appln./2576/2023 WITH OFFICE NOTE, FIXED	HASSEN ALI Versus THE STATE OF ASSAM	P ADHIKARI MR A K AZAD	PP, ASSAM
<u>WITH</u>				
58	AB/2383/2023	SAMIRANJAN SAHA AND 2 ORS. Versus THE STATE OF ASSAM	MR N J DAS MR. P. DEKA	PP, ASSAM

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,4th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.))
ALONG WITH THE FOLLOWING MATTERS

OLD PENDING HEARING MATTERS WILL NOT
BE ALLOWED TO BE ADJOURNED, LEARNED
ADVOCATES ARE HEREBY REQUESTED TO BE
PRESENT.IN ABSENCE OF LEARNED COUNSELS,
MATTER WILL BE TAKEN UP BY APPOINTING
AMICUS CURIAE

ITEM NOS. 57 TO 58 OF THIS CAUSE LIST
(PERTAINING TO THE HEARING CAUSE LIST
DATED 17-07-2023 TO 01-09-2023) WILL
BE TAKEN UP TODAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
60	Crl.Pet./588/2023 FIXED	JAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
61	Crl.Pet./775/2023 FIXED	ABDUL SAMAD Versus MUHIBUL ROHMAN	MD. I HUSSAIN H M S ELAHI	
<u>BAIL HEARING</u>				
62	AB/2094/2023 AB 2119/2023(D/O), FIXED	CHANDAN BORGHAIN Versus THE STATE OF ASSAM	MR. S P CHITTAWAT	PP, ASSAM
<u>ORDERS</u>				
63	Crl.A./96/2023 <u>O Y 8 M 5 D</u> :WITH LCR 6 FILES, FIXED WITH I.A.(Crl.)/478/2023 in Crl.A./96/2023	BUBUL TAMULI Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
		BUBUL TAMULI Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
64	Crl.Rev.P./297/2023 FIXED	DINESH KAKATI Versus THE STATE OF ASSAM AND ANR	G. R. SINGHA	

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LEAVE NOTE OF ADVOCATES FOR 04/08/2023

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1)	MRS N BARUAH	17-07-2023	To	16-08-2023
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.Pet./853/2018 (AT 4:15 PM)	KALINDRA ROY Versus THE STATE OF ASSAM AND ANR.	MR. B C DAS MS A SAIKIA	PP, ASSAM
MOTION				
2	AB/2689/2023	HAZRAT ALI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./2145/2023 WITH LCR, FIXED	MD. GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM
ORDERS				
4	I.A.(CrI.)/666/2022 PART-HEARD, LCR 3 FILES in CrI.A./277/2022 WITH CrI.A./277/2022	PAPPU SINGH Versus THE STATE OF ASSAM AND ANR. PAPPU SINGH Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS M. RAHMAN MS. A MESEN MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 10:15 AM.]

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/fai-aweg-wvp>

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITIES IN COURT NO.21]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./1685/2023 (AT 10:15 AM)	BIPIN KUMAR Versus THE STATE OF ASSAM	M. RAHMAN	PP, ASSAM
2	Bail Appln./2069/2023 (AT 10:15 AM)	ABDUL MANNAN ALI Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN MS S BEGUM	PP, ASSAM

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